

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2945
TO BE ANSWERED ON MARCH 27, 2023

TARGET ACHIEVED IN PROVIDING AFFORDABLE HOUSING

NO. 2945. SMT. MAMATA MOHANTA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has provided the targeted number of affordable houses to the people of all States of the country as per its proposed plan;
- (b) if so, the number of houses provided during the last two years under this scheme, year-wise and State-wise;
- (c) whether Government is planning to launch more such housing schemes to provide affordable houses to the poor people living in urban areas;
- (d) if so, the details thereof; and
- (e) if not, whether the number of such houses provided so far is sufficient and the details of people who availed this benefit?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (e) 'Land' and 'Colonization' are State subjects. Schemes related to housing in their respective areas are implemented by States/ Union Territories (UTs). However, Government of India is supplementing the efforts of States/ UTs by providing Central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since June, 2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses.

Based on the project proposals submitted by States/ UTs, more than 1.20 crore houses have been sanctioned as on 13.03.2023. Of the sanctioned houses, 109.23 lakh have been grounded for construction; of which 72.56 lakh are completed/ delivered to beneficiaries.

The implementation period of PMAY-U scheme which was earlier up to 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned under the scheme without changing the funding pattern and implementation methodology.

State/ UT-wise and year-wise details of houses sanctioned in last two-years under PMAY-U are at Annexure.

State/UT wise details of Houses sanctioned during each of the last two years under PMAY-U

Sl. No.	States/UTs	Houses Sanctioned Year wise (Nos)	
		F.Y. 2020-21	F.Y. 2021-22
1	Andhra Pradesh	5,02,444	4,43,179
2	Bihar	41,320	11,874
3	Chhattisgarh	31,961	54,892
4	Goa	1,576	309
5	Gujarat	1,49,647	1,90,860
6	Haryana	13,043	7,269
7	Himachal Pradesh	2,394	2,892
8	Jharkhand	15,245	63,671
9	Karnataka	46,952	61,152
10	Kerala	16,434	32,142
11	Madhya Pradesh	64,317	1,89,787
12	Maharashtra	2,28,445	2,82,013
13	Odisha	20,073	74,789
14	Punjab	13,123	9,691
15	Rajasthan	36,183	34,128
16	Tamil Nadu	87,867	85,815
17	Telangana	49,234	17,225
18	Uttar Pradesh	2,31,956	1,34,064
19	Uttarakhand	6,488	14,488
20	West Bengal	1,29,596	1,66,706
Sub- total (States) :-		16,88,298	18,76,946
21	Arunachal Pradesh	26	2,572
22	Assam	19,771	36,056
23	Manipur	11,493	6,020
24	Meghalaya	55	6
25	Mizoram	9,956	860
26	Nagaland	4,008	3
27	Sikkim	97	37
28	Tripura	10,723	10,282
Sub- total (NE States) :-		56,129	55,836
29	A&N Island (UT)	348	1
30	Chandigarh (UT)	406	141
31	DNH & DD (UT)	1,884	1,132
32	Delhi (UT)	6,271	1,807
33	J&K (UT)	1,215	13,158
34	Ladakh (UT)	-	-
35	Lakshadweep (UT)	-	-
36	Puducherry (UT)	2,716	1,740
Sub- total (UT) :-		12,840	17,979
Grand Total		17,57,267	19,50,761

